

(2021) 07 SIK CK 0023

In the Sikkim High Court

Case No : Civil Miscellaneous Case No. 02 Of 2021

Munni Devi & Ors

APPELLANT

Vs

Dul Dul Prasad & Ors

RESPONDENT

Date of Decision : 27-07-2021

Acts Referred:

Citation : (2021) 07 SIK CK 0023

Hon'ble Judges : Jitendra Kumar Maheshwari, CJ

Bench : Single Bench

Advocate : Nayan Nepal, Prarthana Ghataney

Final Decision : Disposed Of

Judgement

Jitendra Kumar Maheshwari, CJ

This Miscellaneous Civil Case is filed seeking correction at page no.1 at last line in the Order dated 02.07.2021 passed in W P (C) No. 21/2019

(Munni Devi & Ors. Vs Dul Dul Prasad & Ors.).

The order stands corrected at page no.1 at last line, in place of "plaintiff/respondent no. 4, Anil Prasad" it be read as

"plaintiff/respondent no.2, Pradeep Prasad".

The aforesaid correction will be the part of Order.

With the aforesaid observation, C.M.C No.02/2021 stands disposed of.